NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

ESENI, I	2. Hon'ble N	Member (T) I	r. Ashok Kum	nar Mishra
	T.P No.	Purpose	Section	Name of the Parties
		Handler	391 / 394	Ingersoll-Rand Climate Solutions Pvt. Ltd.
CP 182/16	TP 196/17		DESIGN	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner_

Respondent)

SATIPIONO Advock to peter

Counsel for petitioner is present. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD. Counsel stated that there is no need to issue any notice to OL. For filing report and for filing affidavit, list it on 11.04.2017.

MEMBER (J)

MEMBER (T)